

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-324-2020

The Goa Foundation.

... **Petitioner**

Versus

Governor of Goa and Ors.

... **Respondents**

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondent No.1.

Mr. Nikhil Vaze, Advocate for the Municipality.

Coram : M. S. SONAK &
M. S. JAWALKAR, JJ

Date: 04th November, 2020

P.C.

Heard Ms. Norma Alvares with Ms. Anamika Gode, the learned Counsel for the petitioner.

2. Issue notice to the respondents returnable on 01.12.2020.
3. In addition to the usual mode of service, private service is also permitted.

4. Stand over to 01.12.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr